

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2015 &**  
**IA NO. 219 OF 2015**

**Dated: 8<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Bamunara Industries Welfare Association**

... **Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission & Anr.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav  
Mr. Aamir Zafar Khan

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.  
Mr. C.K. Rai  
Mr. Mohit Rai for R-1

Mr. Buddy A. Ranganadhan  
Ms. Priya Puri for R-2

**ORDER**

The learned counsel, Mr. Buddy A. Ranganadhan, appearing for the Respondent No.2, prays for one week time to file his written submission in the matter duly serving copy on the other side.

Submission made by the learned counsel appearing for the Respondent No.2, at supra, placed on record.

The learned counsel appearing for the Respondent No.2 is permitted to file his written submission on or before 16.01.2018 after duly serving copy on the other side.

List the matter for hearing on **01.02.2018**, as agreed by the learned counsel appearing for both the sides.

**(S.D. Dubey)**  
**Technical Member**  
*js/vt*

**(Justice N.K. Patil)**  
**Judicial Member**